

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-09-2020 AT 02.30 PM THROUGH VIDEO  
CONFERENCING:

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PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRIS. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

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APPLICATION NUMBER :  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER(S) : Dr.Ravindranath Kancharla & 1 Other  
NAME OF THE RESPONDENT(S) : Ravindranath GE Medical Associates Pvt Ltd & 12 Others  
UNDER SECTION : Sec 241/242 of CA 2013

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**ORDER**

Ld. Counsel Mr. T.K. Bhaskar for the Petitioner as well as Ld. Counsel Mr. Shankaranarayanan for R1 and Ld. Counsel Mr. Rajiv Nayar for R2 is present.

Heard all the Counsels in detail.

CP/301/2020 is admitted.

The Registry is directed to issue notice to all the Respondents.

The Respondents seek time for filing Counter.

List the matter on **28.09.2020** for Counter and hearing on interim relief.

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**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**